

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2015 &
IA NOS. 371 & 372 OF 2015**

Dated: 17th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Bhushan Power & Steel Ltd.

.....Appellant(s)

Versus

GRID Corporation of Orissa Ltd. & Ors.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Gopal Jain, Sr. Adv.
Ms. Shally Bhasin
Ms. Sadapurna Mukherjee
Mr. Chinmani Chandra
Mr. Raghav Pandey

Counsel for the Respondent(s)

:

Mr. R.K. Mehta,
Mr. Abhishek Upadhyay &
Ms. Himanshi Andley for R-1
Mr. Rutwik Panda &
Ms. Anshu Malik for R-3

ORDER

Admit. Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.1 and Mr. Rutwik Panda takes notice on behalf of Respondent No.3. Notice be issued to the other respondents returnable on 17.03.2016.

List the matter on **17.03.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**